from the Government of Uttar Pradesh and will be laid on the Table of the House.

Training of youths under TRYSEM

2827. SHRI 1 NAGENDRA NATH OJHA: Will the Minister of RURAL AREAS AND EMPLOYMENT be pleased to refer to answer to Unstarred Question 694 given in the Rajya Sabha on the 27th February, 1997 and state the youths trained under number of TRYSEM during the last three years and those who were given assistance under TRDP?

THE MINISTER OF RURAL

AREAS AND EMPLOYMENT (SHRI K. YERRANNAIDU): Under TRYSEM, training is imparted to rural youths living below the poverty line to upgrade their technical/vocational skills to enable them to take up self/wage employment. This Ministry monitors the number of trained youth who are self/ wage employed after training. However, the 'Ouick Evaluation' on TRYSEM reveals that about 54% trainees did not apply for loan under IRDP. Of the remaining beneficiaries. 50% assisted under IRDP. A statement indicating the number of youth trained and self/wage employed during the last three years is at statement.

Statement Performance under TRYSEM

	Total Youth trained	Trained Y		
		Self	Wage	Total
1993-94	303821	107919	43004	150923
1994-95	281874	86466	44965	131431
1995-96	301651	97757	48450	146207
1996-97	205474	56261	28577	84838
(upto Feb. 97)				

Distribution of Surplus land among the Landless

2828. SHRI SUSHILKUMAR SAMBHAJIRAO SHINDE: SHRI RAJUBHAI A. PARMAR: SHRIMATI VEENA VERMA:

Will the Minister of RURAL AREAS AND EMPLOYMENT be pleased to

refer to answers to Unstarred Questions

697 and 1452 given in the Rajva Sabha on

the 20th February and 6th March 1997, respectively, and state the progress made in enforcement of land reforms in each State and Union Territory, indicating the surplus land identified, acquired and distributed amongst the landless, and the extent of land locked-up in litigation?

THE MINISTER OF STATE IN THE MINISTRY OF RURAL AREAS AND (SHRI **EMPLOYMENT** CHANDRADEO PRASAD VARMA): The information solicited is given as under:-